## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/2/2016

NAME OF THE PETITIONER(S) : John S. Dorai

NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others

SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
Ι.	J. JENNY	Council de Kimpleedig Pehitioner in CANOS. 43 & 44/2017	J. Terry
20	VENKATESH.	in CPOND. 2/2016 Counsel for > & 1, Respondent	- Antakah
3′	T. Shanmya	lepresently Coursel for the Perpondut 1.	By1

## **ORDER**

Counsel for petitioner present. Counsels representing the respondents are present. Counsel for respondents in CA 2/2016 prayed for time to file the counter. Time is enlarged at request. Put up on 11.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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